

THE HIGH COURT OF MANIPUR
AT IMPHAL


Dated: 20th April 2017

Subject:- Award of Contract

No. HCM/E-43/2016Estt./Pt.-I/Vol.-III/ 59663 In response to the e-Tender No. HCM/E-43/2016Estt./Pt.-I/Vol.-III dated 8th December, 2016 circulated vide this Registry for the procurement of "Information Kiosk" under phase-II of eCourt project, 2(two) numbers of bidders have participated in the online bidding.

After opening the financial bids submitted by the two bidders namely Diagraph Impex Pvt. Ltd., Kolkata and HLBS Tech (P) Ltd., Bhopal, the financial analysis of the biddings showed HLBS Tech (P) Ltd. as the L1 bidder.

Accordingly after detailed scrutiny, the contract is awarded to the "HLBS Tech (P) Ltd.", Bhopal.


(YUMKHAM ROTHER)
Central Project Coordinator
E-Court Project: High Court